

RAJASTHAN HIGH COURT, JODHPUR

ORDER

No.Estt.(RJS)/43/2009

Date :18.04.2009

The following officers are appointed / posted as Presiding Officers of the vacant Courts shown against their names in addition to their own duties with immediate effect till further orders :-

S.No. Name of Officer with present post Name of the Court(s) of which the Presiding Officer appointed in addition to his own duties

SARVA SHRI / MS. :

ALWAR JUDGESHIP

1. Harveer Singh Beniwal  
ADJ(FT), Laxmangarh - ADJ, Laxmangarh

BALOTRA JUDGESHIP

2. Vannita Singh  
CJ(JD)-JM, Balotra - CJ(SD)-ACJM, Balotra

BANSWARA JUDGESHIP

3. Brijesh Purohit  
CJ(SD)-CJM, Banswara - ACJ(SD)-ACJM, Banswara

BHARATPUR JUDGESHIP

4. Mukesh Srivastava  
ACJ(SD)-ACJM No.4, Bharatpur - ACJ(SD)-ACJM No.3, Bharatpur

5. Sunil Kumar Ojha  
CJ(JD)-JM, Deeg - CJ(SD)-ACJM, Deeg

BIKANER JUDGESHIP

6. Vishwa Bandhu  
CJ(JD)-JM No.3, Bikaner - CJ(JD)-JM, Kolayat

CHITTOORGARH JUDGESHIP

7. Dinesh Kumar Nagori  
CJ(JD)-JM, Badi Sadri - CJ(SD)-ACJM, Badi Sadri

DAUSA JUDGESHIP

8. Kamal Dutt  
ADJ, Bandikui - ADJ(FT), Mahewa
9. Prithvi Pal Singh  
CJ(JD)-JM, Lalot - CJ(SD)-ACJM, Lalot

DHOLPUR JUDGESHIP

10. Harish Chandra Lohar  
CJ(SD)-CJM, Dholpur - ACJ(SD)-ACJM, Dholpur

DUNGARPUR JUDGESHIP

11. Ankit Raman - CJ(JD)-JM, Smalwara  
CJ(JD)-JM, Dungarpur

JAIPUR CITY JUDGESHIP

12. Ashok Kumar Saccna - ADJ No.4, Jaipur City  
ADJ No.1, Jaipur City
13. Puran Mal Bainsla - ADJ No.5, Jaipur City  
ADJ No.9, Jaipur City
14. Naresh Chugh - ADJ No.6, Jaipur City  
ADJ(FT) No.3, Jaipur City
15. Anil Kumar Surodia - ADJ No.8, Jaipur City  
ADJ No.7, Jaipur City

JAIPUR DISTRICT JUDGESHIP

16. Sanjay Kumar Gupta - CJ(SD)-ACJM, Sambhar  
CJ(JD)-JM, Sambhar

LAHORE JUDGESHIP

17. Om Prakash - CJ(SD)-ACJM, Bhimtal  
CJ(JD)-JM, Rajwara

HALAWAR JUDGESHIP

18. Kuldeep Sharma - CJ(SD)-ACJM, Aklera  
CJ(JD)-JM, Aklera

PALL JUDGESHIP

19. Satya Prakash Goni - CJ(SD)-ACJM, Sejal  
CJ(JD)-JM, Sejal

UDAIPUR JUDGESHIP

20. Shiv Kumar Sharma - CJ(SD)-ACJM, Jhadel  
ACJ(SD)-ACJM No.2, Udaipur

NOTE :-

1. The officers who have been appointed as P.O. of out lying Courts in addition to their own duties shall hold Court at the respective places at least for three days in alternative week.
2. The officers who have been appointed as P.O. of the Court stationed at the same headquarter in addition to their own duties, shall dispose off that much work so as to achieve at least 40% of the standard of work, for which they are holding additional charge.
3. The cases in which accused are in custody or there are direction of higher Court for time bound disposal of case shall be decided on priority basis.

BY ORDER,

  
REGISTRAR GENERAL